Central Administrative Tribunal, Principal Bench

R.A. No. 65/2001 In O.A. No.336/99

New Delhi this the Way of Exbruary, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)
HON'BLE MR.M.P. SINGH, MEMBER(A)

V.K. Sharma M-64 Sagwati Bhawan, Shastri Nagar, Delhi-110 052.

..Review Applicant

Versus

- 1. Lt. Governor, Raj Niwas, Govt. of NCT of Delhi.
- Chief Secretary, Delhi Secretariat, Players Building, I.P. Estate, I.T.O. New Delhi.
- Principal Secretariat (Finance)
 Delhi Secretariat,
 Players Building, I.P. Estate,
 I.T.O. New Delhi.
- Controller of Accounts
 Principal Accounts Office,
 Gokhale Marg, Mori Gate,
 Delhi. ...Respondents

Order By Circulation

Hon'ble Mr. Kuldip Singh, Member (J)

RA 65/2001 has been filed by the applicants for review of the order passed in OA 336/99 on 11.12.2000.

- 2. After going through the RA, we find that the applicant has been unable to point on any error apparent on the face of record which may call for review of the order. All the grounds taken by him have been dealt with in the judgment and as such the present RA does not fall within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.
- In view of the above, nothing survives in the RA, which is accordingly dismissed.

(M.P. Singh)
Member(A)

Kuldip Singh)
Member(J)

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